## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 7(ND)12 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

**NAME OF THE COMPANY: M**/s. Mr. Rajeev Ghambir & Ors. V/s. M/s. Daulat Leasing And Finance Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

## **ORDER**

Learned Counsel for the petitioner seeks and is given two weeks time to file an application for the withdrawal of the petition. Based on the submissions of the Learned Counsel for the petitioner, the matter is adjourned for 15th September 2016.

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)

59.1-